

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI
Record of Proceedings**

Petition No.61/2009

Coram : Dr. Pramod Deo, Chairperson
Shri R.Krishnamoorthy, Member
Shri S.Jayaraman, Member
Shri V.S.Verma, Member

Date of Hearing : 16.6.2009

Subject : Determination of revised transmission tariff due to additional capitalization incurred during 2007-08 for Bhadrawati-Chandrapur 400 kV D/C transmission line including bays at Bhadrawati (Power Grid) switching station (Extension) and Chandrapur (MSEB) switchyard (Extension) in Western Region for tariff block 2004-09 period.

Petitioner : Power Grid Corporation of India Limited, Gurgaon

Respondents : 1. Bihar State Electricity Board, Patna
2. West Bengal State Electricity Board, Calcutta
3. Grid Corporation of Orissa Ltd., Bhubaneswar
4. Damodar Valley Corporation, Calcutta
5. Power Department, Govt. of Sikkim, Gangtok
6. Jharkhand State Electricity Board, Ranchi

Parties Present : 1. Shri U.K.Tyagi, PGCIL
2. Shri M.M.Mondal, PGCIL
3. Shri B.C.Pant, PGCIL
4. Shri R.B.Sharma, Advocate, BSEB

Heard the representatives of the petitioner and Shri R.B. Sharma, learned counsel for the first respondent. Learned counsel requested for two weeks time to file its response on the petition. Request made by learned counsel was allowed

2. Subject to the above, Commission reserved its order in the petition.

Sd/-
(K.S.Dhingra)
Chief (Legal)